

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:591

ANSWERED ON:03.12.2004

TERM OF CHAIRMAN/VICE-CHAIRMAN OF EPC

Chowdhury Shri Adhir Ranjan;Shakya Shri Raghuraj Singh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the term of a Chairman or Vice-Chairman of Export Promotion council is concurrent to their terms as elected members of committee of administration;
- (b) if not, the justification of allowing Chairman and Vice-Chairman to remain in office without elections;
- (c) details of activities planned/implemented by Export Promotion Council during last one year and the measures taken to ensure that the planned activities are executed on priority basis;
- (d) details regarding requisite quorum fixed for AGM of Export Promotion Council and the instances when AGM was held without requisite quorum; and
- (e) measures taken to ensure quorum of AGM and action taken against the defaulting Councils ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) No, Sir.

(b) Does not arise.

(c) Details of activities planned/implemented by the Export Promotion Councils, during 2003-2004, is given in the statement annexed.

(d) Article 17.2 of the Model Articles/Bye-laws, circulated to the Export Promotion Councils(EPCs) for adoption, provide for requisite quorum for Annual General meetings (AGMs) of the EPCs. Each EPC is required to follow the provisions of the Articles/Bye-laws adopted by it in all matters, including holding of AGM. No such instance, where AGM has been held without requisite quorum, has been reported to the Government.

(e) The concerned Administrative Divisions in the various Departments ensure that AGMs of the Councils, under their charge, are held in accordance with the provisions of the Articles/Bye-laws.

Annexure

STATEMENT REFERRED TO IN REPLY TO PART (C) OF LOK SABHA UNSTARRED QUESTION NO. 591 FOR ANSWER ON 03.12.2004 REGARDING TERM OF CHAIRMAN/VICE-CHAIRMAN OF EPC

EXPORT PROMOTION ACTIVITIES OF EPCs PLANNED/IMPLEMENTED UNDER MDA DURING 2003-04.

| S.No. | Name of Council | No. of activities |
|-------|---|-------------------|
| 1. | Apparel Export Promotion Council, New Delhi. | 22 |
| 2. | Cashew Export Promotion Council, Cochin. | 9 |
| 3. | Carpet Export Promotion Council, New Delhi. | 3 |
| 4. | CAPEXIL, Kolkata. | 17 |
| 5. | Cotton Textiles Export Promotion Council, Mumbai. | - |
| 6. | Council for Leather Exports, Chennai. | 21 |
| 7. | Engineering Export Promotion Council, Kolkata. | 36 |

8. EPC for Handicrafts, New Delhi.

20

| | |
|---|----|
| 9. Electronics & Computer Software EPC, New Delhi. | 12 |
| 10. Gem & Jewellery Export Promotion Council, Mumbai. | 15 |
| 11. Handloom Export Promotion Council, Chennai. | 6 |
| 12. Indian Silk Export Promotion Council, Mumbai. | 4 |
| 13. Project Exports Promotion Council (earstwhile OCCI), New Delhi. | 9 |
| 14. Plastics Export Promotion Council, Mumbai. | 29 |
| 15. Powerloom Development & EPC, Mumbai. | 2 |
| 16. Sports Goods Export Promotion Council, New Delhi. | 9 |
| 17. Synthetic & Rayon Textiles Export Promotion Council, Mumbai. | 18 |
| 18. Wool & Woollen Export Promotion Council, New Delhi. | 9 |
| 19. CHEMEXCIL, Mumbai. | 45 |
| 20. Shellac Export Promotion Council, Kolkata. | 8 |
| 21. EPC for EOUs & SEZ Units, New Delhi. | 8 |
| 22. Wooltexpro, Mumbai | 1 |